

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH & NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

ORDER

Sub: Regarding functioning of Courts till 31.08.2020.

Pursuant to directions of Hon'ble High Court of Delhi, New Delhi vide order no. 322/RG/DHC/2020 dated 15.08.2020 and in continuation to order no. D&SJ/Sectt. (N&NW)/RC/2020/28337-28426 dated 03.08.2020 of the undersigned(s), all the Judicial Officers posted in North & North-West District, Rohini Courts, Delhi are hereby directed to comply with the directions contained in the aforesaid orders. However, the Courts functioning in North & North-West District may adjourn those matters which can be heard appropriately through regular mode only.

It is further directed that no adverse order in non-urgent/routine matters where the concerned advocate/litigant is unable to join the proceeding through the video-conferencing shall be passed, till the resumption of physical functioning of the Courts.

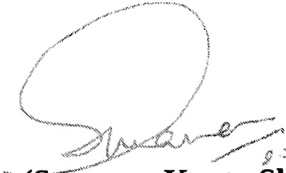
The Judicial Officers and Branch In-Charges of both the Districts are directed to call requisite number of staff members of their respective Court/Branch and shall prepare a roster to that effect and send the same to the undersigned(s).

Remaining directions contained in the office order dated 03.08.2020 and other related circulars issued by the undersigned(s) shall remain in force.

Sd/-

(Vinod Kumar)

Officiating District & Sessions Judge
North-West District, Rohini Courts, Delhi.



(Swarana Kanta Sharma)

District & Sessions Judge
North District, Rohini Courts, Delhi.

Copy forwarded for information and necessary action to :-

No. 29966-30040/D&SJ/Sectt.(N&NW)/RC/2020

Dated: 16.08.2020

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
3. All the Ld. Judicial Officers posted in North & North-West District, Rohini Courts, Delhi.
4. The Ld. Member Secretary(s), Delhi Legal Service Authority, North & North-West District, Rohini Courts, Delhi.
5. The Commissioner of Police, PHQ.
6. The DCPs (Outer-North, Rohini, North-West).
7. The Director General (Prisons), Tihar Jail, Delhi with the request to circulate this order to the Superintendent Jail, Tihar, Rohini, Mandoli, Delhi.
8. The Chief Prosecutor(s), Prosecution Branch, North & North-West District, Rohini Courts, Delhi.
9. The Officer In-charge, Pool Car Section, Rohini Courts, Delhi.
10. President/Hony. Secretary, Rohini Court Bar Association, Delhi.
11. Dealing Official, Facilitation Centre, Rohini Courts, Delhi.
12. Branch In-charge, Filing Section, Rohini Courts, Delhi.
13. Branch In-charge, Computer Branch to upload the same on the official website of North & North-

West District, Rohini Courts, Delhi.

14. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
15. Personal Office of the undersigned(s).
16. Reader to the undersigned(s).
17. The In-charge, Care taking Branch, Rohini Courts, Delhi with request to put the same on all the notice boards and all the gates of Rohini Courts Complex.
18. Branch In-charge, R&I for uploading on Layers.
19. The Record Officer, North & North-West District, Rohini Courts, Delhi.
20. The Branch In-Charge, Bail Section, North & North-West District, Rohini Courts, Delhi.
21. The Branch In-Charge, CMM Office, North & North-West District, Rohini Courts, Delhi.

Sd-

Officiating District & Sessions Judge
North-West District, Rohini Courts, Delhi.



District & Sessions Judge
North District, Rohini Courts, Delhi.